

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2017 AND  
APPEAL NO. 311 OF 2017**

**Dated: 9<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 25 OF 2017**

**NTPC Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-7

**APPEAL NO. 311 OF 2017**

**NTPC Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. G. Umapahy  
Mr. Aditya Singh for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **5-4-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**